

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 01.12.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.98/ 2017	-	For filing objections by respondent counsel	241/ 242	Mr. N. Gunashekar Vs Global Finsol Pvt. Ltd. & Others

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	LAKSHMI MENON (For C.K Nandakumar Law Chambers) +91 9880073412	Respondent	Lakshmi
2.	ROOPAVATHY. M.H. 9483208172	Petitioner	RH

ORDER

Counsel for Petitioner is present. Counsel for Respondent 1 to 4, 10 & 12 is present. Again she requested time for filing objections. List it finally on 08/01 /2018.


Member (T)


Member (J)